

SHRI JYOTIRMOY BOSU: Sir, this is a matter of the House to consider because we are suffering from a serious disability. I want to make a submission, Sir.

MR. SPEAKER: Well, first come to me. I will see if I need any guidance, I will also have it before it is raised in the House.

SHRI JYOTIRMOY BOSU: Let me make a point, Sir, a judge of the Supreme Court shall not be removed from his office, except by an order of the President, passed after an address by each House of Parliament supported by a majority of the total membership of that House. . .

MR. SPEAKER: Mr. Bosu, you come to me first.

SHRI JYOTIRMOY BOSU: Let me finish my submission, Sir. I am not damaging anybody. I assure you.

MR. SPEAKER: Let me discuss with you.

SHRI JYOTIRMOY BOSU: But, Sir I am telling you the serious lacuna.

MR. SPEAKER: I want full discussion. But I want to satisfy myself before you raise it. You come to me.

SHRI JYOTIRMOY BOSU: May I assist you, Sir, I also draw your kind attention.

MR. SPEAKER: Assist me. Your assistance is welcome. You come to me.

12.19 hrs.

MATTERS UNDER RULE 377

- (i) FICTITIOUS FIRMS OPERATING IN DELHI CHEATING, PEOPLE ON THE PRETEXT OF PROVIDING EMPLOYMENT.

श्री राजेश कुमार सिंह (फिरोजाबाद): अध्यक्ष महोदय, दिल्ली स्थित कुछ जाली फर्मों ने रोजगार दिलाने के नाम पर लाखों रुपये ठग लिए हैं। दिल्ली पुलिस ने ऐसी ग्यारह जाली फर्मों का भण्डाफोड़ किया है जो मध्य प्रदेश, बिहार, पश्चिम बंगाल, केरल तथा तमिलनाडू प्रदेश के

अन्य हिस्सों से भोले-भाले ग्रामीणों को लूट रही हैं। ये फर्म स्थानीय समाचार-पत्रों में "अपना रोजगार योजना" के नाम पर विज्ञापन द्वारा अर्धशिक्षित ग्रामीणों को सँकड़ों रुपये की आमदनी का प्रलोभन देकर उसके बदले में इन ग्रामीणों से लाखों रुपयों का मनीआर्डर व अन्य तरीकों द्वारा मंगवा कर ठग रही हैं। इस समय भी इन जाली फर्मों के नाम पर सुदूरवर्ती ग्रामीण अंचलों से लाखों रुपया मनीआर्डर द्वारा डाकतार विभाग के पास आया हुआ है। अतः मेरा सरकार से अनुरोध है कि इस सन्दर्भ में डाकतार विभाग को निर्देश दिया जाये कि इन जाली फर्मों के नाम से आये हुए मनीआर्डर का भुगतान रोक दिया जाये। साथ ही सी बी आई द्वारा अविलम्ब जांच कराई जाये एवं इन जाली फर्मों के विरुद्ध कड़ी कार्यवाही करके सदन के संज्ञान में लाया जाये।

- (ii) FINANCIAL ASSISTANCE FOR THE CONSTRUCTION OF ROAD BETWEEN HALDIA AND FARAKKA IN WEST BENGAL.

PROF. SATYAGOPAL MISRA (Tamluk): Under rule 377, I wish to raise the following matter:

The construction of a 280 Km. arterial road between Haldia and Farakka in the State of West Bengal connecting N.H. 34 and N.H. 41 and crossing N.H. 2 and N.H. 6, including four bridges, is of much public, economic, industrial and commercial importance.

If the said road is constructed, the present road length between Haldia and North-Eastern States—Assam, North Bengal, North Bihar, Sikkim, Bhutan, Nepal and Arunachal Pradesh will be shortened by at least 80—100 Kms. No doubt, this would engender tremendous advantages and benefits to trade and commerce, not only for the State of West Bengal, but also for the whole of North-Eastern region of our country. In fact, the proposed road mostly follows the alignment of Gour to Puri Bad-

shashi Road constructed by Hussain Shah. The Government of Nepal will find it more convenient to use the port of Haldia, provided the proposed road is constructed. The development of Haldia Port depends on how the best communication channel could be established between the port and the hinterland. In this context, the proposed road is very vital. The Paradip port will also be benefited with the construction of this road, because the Narghat bridge over the river Haldia is going to be completed within this year and this bridge will directly connect the two ports—Haldia and Paradip.

The Left Front Government of West Bengal had studied the whole situation, and had prepared a project report for the construction of this road, including four bridges. But it is impossible on the part of a State Government to complete such type of big construction within its limited financial resources. Therefore, the State Government had submitted the project report to the Government of India and sought a loan of about Rs. 6 crores for the implementation of the project.

I, therefore, urge upon the Central Government to come forward with an open mind to help the State Government to construct this all important road by sanctioning the economic importance loan immediately.

12.23 hrs.

[Mr. DEPUTY-SPEAKER in the Chair]

(iii) NEED FOR PROVIDING PROTECTION TO HARIJAN STUDENTS OF MERUT MEDICAL COLLEGE.

श्री मनोराम बागड़ी (हिसार) :
उपरोक्त महोदय, मैं नियम 377 के अन्तर्गत अतिरिक्तनीय लोक महत्व के प्रश्न की ओर सरकार का ध्यान आकर्षित करता हूँ :

मेरठ मंडिकल कालेज के हरिजन विद्यार्थियों को घमकाया तथा पढ़ने से रोका

जाना। 19 अप्रैल, 1981 को मंडिकल कालेज के हरिजन विद्यार्थियों द्वारा डा० अम्बेदकर का जन्म दिन मनाए जाने का आयोजन किया जिसमें किसी भी वर्ग के कितने भी व्यक्ति को कोई रोक-टोक नहीं थी, परन्तु कुछ सवर्ण विद्यार्थियों ने हरिजन विद्यार्थियों के इस संगठन के कक्ष को चुनौती माना और उसके बाद दो प्रथम वर्ष के छात्रों को कमरे में बन्द कर दिया गया तथा आगे दो छात्रों को सवर्ण छात्रों द्वारा बुरी तरह से पीटा गया। इन अप्रिय घटनाओं के पीछे कुछ बाहरी तत्व भी हैं जिससे ऐसा लगता है कि मेरठ, मंडिकल कालेज किसी पड़पन्न का शिकार हो रहा है और बार-बार हरिजन विद्यार्थियों को मारा पीटा और घमकाया जा रहा है। जिसकी रजिस्ट्रार पुलिस में दर्ज कराई जा चुकी है परन्तु पुलिस ने ऐसे तत्वों के खिलाफ कोई कार्यवाही नहीं की है। इस सिलसिले में तुरन्त कार्यवाही को जाये तथा हरिजन छात्रों को भ्रमो प्रकार का संरक्षण दिया जाए।

MR. DEPUTY-SPEAKER: You have read out certain names. It has not been approved. Therefore, they will not go on record.

(iv) PROVISION FOR RAILWAY TRANSPORTATION OF PERISHABLE COMMODITIES LIKE LEMONS, EGGS, ETC., FROM WEST GODAVARI DISTRICT, ANDHRA PRADESH.

SHRI P. RAJAGOPAL NAIDU (Chittoor): In West Godawari District in Andhra Pradesh lemons are produced on a large scale. This district is also famous for the production of eggs and fish. These are perishable commodities and they have to be transported quickly to the markets.

Lemons are exported from the district to U.P., Maharashtra, Bihar West Bengal, Assam, Tamilnadu and Kerala. Eggs are sent to West Bengal, Bihar and Orissa markets. This